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असाधारण

EXTRAORDINARY

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PART II — Section 1

प्राधिकार से प्रकाशित

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NEW DELHI, TUESDAY, MARCH 31, 2009 / 10 Chaitra, 1931

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 31st March, 2009 Chaitra 10, 1931 (Saka)

THE MEGHALAYA APPROPRIATION ORDINANCE, 2009

No. 5 OF 2009

Promulgated by the President in the Sixtieth Year of the Republic of India.

An Ordinance to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Meghalaya for the services of financial year 2008-2009.

WHEREAS by a proclamation issued on the 19th March, 2009 by the President under article 356 of the Constitution, the powers of the Legislature of the State of Meghalaya have been declared to be exercisable by or under the authority of Parliament;

AND WHEREAS the Parliament is not in session and the President is satisfied that circumstances exist which rendered it necessary for her to take immediate action for the purpose of authorising payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Meghalaya for the services of financial year 2008-2009.

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of article 123 of the Constitution, the President is pleased to promulgate the following Ordinance:—

1. (1) This Ordinance may be called the Meghalaya Appropriation Ordinance, 2009.

Short title and commencement.

(2) It shall come into force at once.

Issue of
Rs. 215,25,90,382
from and out of
the Consolidated
Fund of
Meghalaya for
the financial year
2008-2009.

2. From and out of the Consolidated Fund of the State of Meghalaya there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of two hundred fifteen crores, twenty-five lakh, ninety thousand, three hundred eighty-two rupees towards defraying the several charges which will come in course of payment during the financial year 2008-2009 in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Meghalaya by this Ordinance shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

| 1 | 2 | 3 | | |
|------------------------------------|---|------------------------|--|--------------|
| | | Sums not exceeding | | |
| No. of Vote / Appropriation. | Services and purposes | Voted by Parliament | Charged on the Consolidated Fund | Total |
| | | Rs. | Rs. | Rs. |
| 01 | Revenue | | | |
| | 2011 – Parliamentary / State / Union territory Legislature | 56,23,000 | 20,00,000 | 76,23,000 |
| | 2058 – Stationery and Printing | 41,58,439 | ... | 41,58,439 |
| | Total Revenue | 97,81,439 | 20,00,000 | 1,17,81,439 |
| 02 | Revenue | | | |
| | 2012 – Governor | 4,50,000 | ... | 4,50,000 |
| | Total Revenue | 4,50,000 | ... | 4,50,000 |
| | Capital | | | |
| | 4216 – Capital Outlay on Housing | ... | 1,00,52,000 | 1,00,52,000 |
| | Total Capital | ... | 1,00,52,000 | 1,00,52,000 |
| 04 | Revenue | | | |
| | 2014 – Administration of Justice | 53,27,236 | 26,47,971 | 79,75,207 |
| | Total Revenue | 53,27,236 | 26,47,971 | 79,75,207 |
| 05 | Revenue | | | |
| | 2015 – Elections | 13,96,45,594 | ... | 13,96,45,594 |
| | Total Revenue | 13,96,45,594 | ... | 13,96,45,594 |
| 06 | Revenue | | | |
| | 2029 – Land Revenue | 32,56,000 | ... | 32,56,000 |
| | 2245 – Relief on Account of Natural Calamities | 36,00,000 | ... | 36,00,000 |
| | Total Revenue | 68,56,000 | ... | 68,56,000 |

| 1 | 2 | 3 | | |
|------------------------------------|--|------------------------|---|--------------|
| | | Sums not exceeding | | |
| No. of Vote / Appropriation. | Services and purposes | Voted by Parliament | Charged on the Consolidated Fund. | Total |
| | | Rs. | Rs. | Rs. |
| 08 | Revenue | | | |
| | 2039 -- State Excise | 34,25,300 | ... | 34,25,300 |
| | Total Revenue | 34,25,300 | ... | 34,25,300 |
| 10 | Revenue | | | |
| | 2070 -- Other Administrative Services, etc. | 11,83,53,990 | ... | 11,83,53,990 |
| | Total Revenue | 11,83,53,990 | ... | 11,83,53,990 |
| 11 | Revenue | | | |
| | 2501 -- Special Programmes for Rural Development | 35,65,000 | ... | 35,65,000 |
| | Total Revenue | 35,65,000 | ... | 35,65,000 |
| 16 | Revenue | | | |
| | 2055 -- Police | 10,93,18,563 | ... | 10,93,18,563 |
| | 2070 -- Other Administrative Services, etc. | 1,10,95,123 | ... | 1,10,95,123 |
| | Total Revenue | 12,04,13,686 | ... | 12,04,13,686 |
| 18 | Revenue | | | |
| | 2058 -- Stationery and Printing | 30,00,000 | ... | 30,00,000 |
| | Total Revenue | 30,00,000 | ... | 30,00,000 |
| 19 | Capital | | | |
| | 4059 -- Capital Outlay on Public Works | 13,49,50,000 | ... | 13,49,50,000 |
| | 4202 -- Capital Outlay on Education | 3,60,00,000 | ... | 3,60,00,000 |
| | 4216 -- Capital Outlay on Housing | 1,55,02,000 | ... | 1,55,02,000 |
| | Total Capital | 18,64,52,000 | ... | 18,64,52,000 |
| 21 | Revenue | | | |
| | 2204 -- Sports and Youth Services | 2,00,00,000 | ... | 2,00,00,000 |
| | 2205 -- Art and Culture | 60,00,000 | ... | 60,00,000 |
| | Total Revenue | 2,60,00,000 | ... | 2,60,00,000 |
| | | | | |
| | | | | |

| 1 | 2 | 3 | | |
|------------------------------------|---|------------------------|---|--------------|
| | | Sums not exceeding | | |
| No. of Vote / Appropriation. | Services and purposes | Voted by Parliament | Charged on the Consolidated Fund. | Total |
| | | Rs. | Rs. | Rs. |
| 22 | Revenue | | | |
| | 2070 – Other Administrative Services, etc. | 2,34,145 | ... | 2,34,145 |
| | 2216 – Housing | 1,27,21,212 | ... | 1,27,21,212 |
| | Total Revenue | 1,29,55,357 | ... | 1,29,55,357 |
| 26 | Revenue | | | |
| | 2211 – Family Welfare | 2,32,30,000 | ... | 2,32,30,000 |
| | Total Revenue | 2,32,30,000 | ... | 2,32,30,000 |
| | Capital | | | |
| | 4210 – Capital Outlay on Medical and Public Health | 30,00,000 | ... | 30,00,000 |
| | Total Capital | 30,00,000 | ... | 30,00,000 |
| 27 | Revenue | | | |
| | 2215 – Water Supply and Sanitation | 10,60,15,000 | ... | 10,60,15,000 |
| | Total Revenue | 10,60,15,000 | ... | 10,60,15,000 |
| | Capital | | | |
| | 4215 – Capital Outlay on Water Supply and Sanitation | 7,10,00,000 | ... | 7,10,00,000 |
| | Total Capital | 7,10,00,000 | ... | 7,10,00,000 |
| 28 | Revenue | | | |
| | 2216 – Housing | 3,97,22,338 | ... | 3,97,22,338 |
| | Total Revenue | 3,97,22,338 | ... | 3,97,22,338 |
| 29 | Capital | | | |
| | 4217 – Capital Outlay on Urban Development | 38,44,05,000 | ... | 38,44,05,000 |
| | Total Capital | 38,44,05,000 | ... | 38,44,05,000 |
| 32 | Revenue | | | |
| | 3456 – Civil Supplies | 86,25,000 | ... | 86,25,000 |
| | Total Revenue | 86,25,000 | ... | 86,25,000 |
| | Capital | | | |
| | 4408 – Capital Outlay on Food Storage and Warehousing | 1,33,52,000 | ... | 1,33,52,000 |
| | Total Capital | 1,33,52,000 | ... | 1,33,52,000 |

| 1 | 2 | 3 | | |
|------------------------------------|---|------------------------|---|--------------|
| | | Sums not exceeding | | |
| No. of Vote / Appropriation. | Services and purposes | Voted by Parliament | Charged on the Consolidated Fund. | Total |
| | | Rs. | Rs. | Rs. |
| 38 | Revenue | | | |
| | 3451 – Secretariat Economic Services | 14,65,450 | ... | 14,65,450 |
| | Total Revenue | 14,65,450 | ... | 14,65,450 |
| 43 | Revenue | | | |
| | 2702 – Minor Irrigation | 10,83,33,800 | ... | 10,83,33,800 |
| | Total Revenue | 10,83,33,800 | ... | 10,83,33,800 |
| | Capital | | | |
| | 4702 – Capital Outlay on Minor Irrigation | 14,05,00,000 | ... | 14,05,00,000 |
| | Total Capital | 14,05,00,000 | ... | 14,05,00,000 |
| 46 | Revenue | | | |
| | 2501 – Special Programmes for Rural Development | 10,02,30,000 | ... | 10,02,30,000 |
| | Total Revenue | 10,02,30,000 | ... | 10,02,30,000 |
| 50 | Revenue | | | |
| | 2406 – Forestry and Wildlife | 5,91,25,910 | ... | 5,91,25,910 |
| | Total Revenue | 5,91,25,910 | ... | 5,91,25,910 |
| 51 | Revenue | | | |
| | 2515 – Other Rural Development Programmes | 4,75,94,000 | ... | 4,75,94,000 |
| | Total Revenue | 4,75,94,000 | ... | 4,75,94,000 |
| 52 | Capital | | | |
| | 4854 – Capital Outlay on Cement and Non-Metallic minerals | 5,00,00,000 | ... | 5,00,00,000 |
| | Total Capital | 5,00,00,000 | ... | 5,00,00,000 |
| 53 | Revenue | | | |
| | 2851 – Village and Small Industries | 3,09,76,888 | ... | 3,09,76,888 |
| | Total Revenue | 3,09,76,888 | ... | 3,09,76,888 |
| 54 | Revenue | | | |
| | 2851 – Village and Small Industries | 61,71,000 | ... | 61,71,000 |
| | Total Revenue | 61,71,000 | ... | 61,71,000 |

| 1 | 2 | 3 | | |
|------------------------------------|--|------------------------|---|---------------|
| No. of Vote / Appropriation. | Services and purposes | Sums not exceeding | | |
| | | Voted by Parliament | Charged on the Consolidated Fund. | Total |
| | | Rs. | Rs. | Rs. |
| 55 | Revenue | | | |
| | 2853 – Non- Ferrous Mining and Metallurgical Industries | 21,34,37,423 | ... | 21,34,37,423 |
| | Total Revenue | 21,34,37,423 | ... | 21,34,37,423 |
| 56 | Capital | | | |
| | 5054 – Capital Outlay on Roads and Bridges | 7,95,77,200 | ... | 7,95,77,200 |
| | Total Capital | 7,95,77,200 | ... | 7,95,77,200 |
| 60 | Capital | | | |
| | 7610 – Loans to Government Servants, etc. | 1,49,03,800 | ... | 1,49,03,800 |
| | Total Capital | 1,49,03,800 | ... | 1,49,03,800 |
| | TOTAL | 213,78,90,411 | 1,46,99,971 | 215,25,90,382 |

PRATIBHA DEVISINGH PATIL,
President.

T.K. VISWANATHAN,
Secy. to the Govt. of India.